## GOVERNMENT OF ANDHRA PRADESH HEALTH MEDICAL & FAMILY WELFARE DEPARTMENT

#### Memo No. /COVID-19/2020,

Date: 16.4.2020

HMFW - COVID-19 - Additional Instructions for discharging COVID-19 Sub: positive tested persons from quarantine facility – orders - Issued

Ref: 1. Guidelines for quarantine facilities COVID-19 issued by Government of India.

2. COVID Instant Order No.4, Dated: 25.3.2020

3. Additional guidelines on quarantines issued vide RC. No. COVID-19/CH&FW/2020 dated 4.04.2020

### **COVID INSTANT ORDER - 27**

Government of India vide reference 1st cited has issued guidelines for quarantine facilities and also issued following specific instructions For the Quarantine facility incharges and health professionals at the Quarantine centre on discharge protocols from quarantine facilities as listed below:

- "The final sample collection for all the travellers shall be taken up on the 13th and 14th day while being in the facility.
- The samples shall be collected and sent to the designated laboratories.
- The reports for the same shall be received latest by 16th/17th day in the facility
- Based on the reports a decision can be taken to discharge the travellers.
- Discharge shall accordingly, if agreed to, will be done on the 18th day from the Quarantine facility. Quarantine facility in charge shall accordingly intimate the travellers in advance for them to make arrangement for their onward journey".
- 2. In line with the above and as per the advisory of the state level technical committee, the following instructions are issued for necessary compliance
  - a) All people residing in quarantine centres can be discharged on 18th day from their the date of quarantine subject to the following procedure.

# Verification for Symptoms and Testing

- b) Their test sample shall be taken for testing on the  $13^{th}/14^{th}$  day of their quarantine from the centre itself.
- c) Before the sample is taken, they shall be duly checked by the Medical Officer at quarantine centre for any symptoms of COVID-19.

- d) For persons with symptoms, their samples shall be collected on priority basis and sent for testing using RT-PCR only considering their risk profile to be high.
  - a. All quarantines who develop symptoms even prior to 14 days shall also be subjected to same RTPCR test on priority.
- e) For persons without any symptoms, the samples can be sent for RT-PCR test using Pooling method preferably considering their risk profile to be low.

After testing as above, if any of the person is found positive within the quarantine centre, necessary contact tracing even within the quarantine centre shall be made and all contacts duly isolated immediately.

#### Verification for Symptoms and Discharge

- f) The test results shall be obtained between 16<sup>th</sup>/17<sup>th</sup> day of the quarantine and those tested negative shall be duly discharged on 18<sup>th</sup> day from quarantine centre after due verification of COVID 19 symptoms by the MO at the time of discharge as well.
- g) Invariably, all the discharged persons shall be advised a further 14 day home quarantine and self-observation for any kind of COVID 19 symptoms during such period as well which shall be duly informed to the surveillance team during the house to house visits.

SPECIAL CHIEF SECRETARY TO GOVERNMENT

To

All the Collector & District Magistrates

Copy to:

The CEO, Dr YSR Aaroyasri Trust for necessary action. All the Joint Collector & additional district magistrates All the DM&HOs / DCHSs in the State